

F.No. A-11013/32/2021-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs

1st Floor, 'A' Wing, HUDCO Vishala Building,
Bhikaji Cama Place, R.K Puram, New Delhi-66,
Dated- 21.01.2022.

To

All Principal Chief Commissioners/Chief Commissioners,
All Principal Directors General/Directors General,
Under Central Board of Indirect Taxes & Customs.

Subject: Posting of Officers on loan basis from Customs formations to
Directorates-reg.

Sir,

Attention is invited to the Board's instruction dated 27.05.2020 on the subject Cadre re-organization of field formations under Central Board of Excise & Customs – allocation of revised cadre strength to Directorates on loan basis. The said Board instruction mandates Zones to post Officers on loan basis, to Directorates outside their jurisdiction.

2. In this regard, it is observed that some Directorates namely DGRI, DIC (Directorate General of International Customs), DGARM (NCTC, Mumbai) carry out exclusively Customs related work. However, the sanctioned strength of these Directorates in the cadre of Inspectors and Superintendents includes Officers from GST cadre only. Absence of Officers from Customs formations hampers the smooth functioning of these Directorates.

3 This has examined in the Board. It has now been decided to extend the loan circular dated 27.05.2020 to the 3 CCAs of Customs formations as well. Therefore, the consolidated guidelines for posting of Officers on loan basis communicated vide circular dated 27.05.2020 shall mutatis mutandis be applicable to the officers (Preventive Officers / Supdt. Custom (P)/ Examiners/ Appraisers) of Customs formations also, for posting on loan basis to DGRI, DIC and DGARM (NCTC, Mumbai).

3. This issues with the approval of Competent Authority.

Yours faithfully,

(BISWAJIT SARKAR)
Under Secretary to the Govt. of India
Tele. No. : 011-26162675

Copy to:

1. The Director General, DGARM, New Delhi-110001 in reference to letter F.No. DGARM/Admin/NCTC Loan Staff/99/2021 dated 20.10.2021.

Signed by Biswajeet
Sarkar
Date: 01-02-2022 12:05:22
Reason: Approved

2. The Director General, HRM-I, DGHRD, New Delhi.
3. The Pr. DG, DRI, New Delhi.
4. The Pr. Commissioner, Directorate of International Customs, New Delhi.
5. PPS to Chairperson, CBIC.
6. PPS to Member (P&V)/JS (Admn.), North Block, New Delhi.
7. Webmaster, O/o DG Systems, New Delhi with a request to upload the letter on the website of CBIC.
8. Guard file/ Sanction Folder.